

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents, permission to file additional documents and prayer for interim relief and office report))

Date: 10/03/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Sriram J. Thalapathy, Adv.
Ms. N. Shoba, Adv.

For Respondent(s) Mr. D.K. Singh, Adv.
Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No. 1 has filed counter affidavit along with an application to receive the counter affidavit filed after the time stipulated. Office to process the application.

Await return of notice of respondent No. 2 and 3. Learned counsel for the petitioner seeks fresh steps against respondent No. 2 and 3 by registered post, acknowledgment due. Granted. Take steps within four weeks as a last chance. Issue notice. Await return of notice.

List the matter on 20.4.2011.

(SUNIL THOMAS)
Registrar